

**HIGH COURT OF SIKKIM**

**GANGTOK**

No.: 466/ESTT./HCS

Date : 24/02/2025

**O-F-F-I-C-E O-R-D-E-R**

The Hon'ble, the Chief Justice, is hereby pleased to designate Mr. Sujeet Pradhan, Assistant Registrar, High Court of Sikkim, as the **Staff Officer-II** to the Registrar General, High Court of Sikkim, with immediate effect and in addition to his own duties.

By Order,

*sd/-*  
**(Sonam Palden Bhutia)**  
Registrar(Judicial Service)/  
Registrar i/c

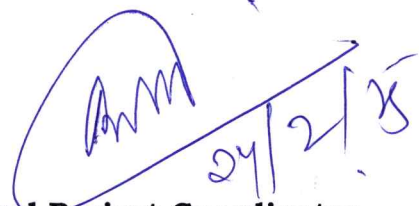
**Memo No** 13690-13706/HCS

**Date :** 24/02/2025

**Copy to :-**

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
4. Mr. Rudra Prasad Rimal, Joint Registrar(IT)/Chief Protocol Officer/ Staff Officer-I to the Registrar General, High Court of Sikkim;
5. Chief Secretary, Government of Sikkim, Gangtok;
6. Ld. Principal District & Sessions Judge, Gangtok-cum-OSD to the Hon'ble, the Chief Justice, High Court of Sikkim;
7. Addl. Chief Secretary, Home Department, Government of Sikkim, Gangtok;
8. Director General of Police, Sikkim, Police Headquarters, Gangtok;
9. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
10. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
11. Resident Commissioner, Old Sikkim House, 12 Panchsheel Marg, Chanakyapuri, New Delhi;
12. All Ld. District & Sessions Judges, State of Sikkim;
13. All Ld. Chief Judicial Magistrates-cum-Civil Judges(SD);
14. All Ld. Civil Judges-cum-Judicial Magistrates;
15. All Section In-charge, High Court of Sikkim;

- 16. Personal File;
- 17. File; and
- 18. Guard file.

Handwritten signature and date in blue ink. The signature is a stylized 'AM' inside a circle. The date is '24/2/18'.

**Central Project Coordinator**